

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**RAJYA SABHA**

UNSTARRED QUESTION No. 275  
TO BE ANSWERED ON 03<sup>RD</sup> FEBRUARY, 2023

**Inland Fisheries Policy**

**275. Shri Kumar Ketkar:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:  
the status of Inland Fisheries Policy?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

Fisheries is a State subject under the Seventh Schedule of constitution of India and State Governments have their own regulatory framework / guidelines for development and management of Inland Fisheries. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India through its various schemes and programs supplements the efforts of States/Union Territories in overall development of fisheries and welfare of fishers. Presently there is no proposal to bring out an exclusive Inland Fisheries Policy by Government of India.

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